

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

IA/314(AHM)2021 in CP(IB) 586 of 2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCEING BEFORE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2021**

Name of the Company: Vikash Jain RP for Sona Alloys Pvt Ltd
V/s
Amit Kumar Jain & Ors.

Section 30(6) & 31 of the Insolvency and Bankruptcy Code,2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

Learned Counsel, Mr. Jaimin R. Dave appeared on behalf of the applicant

Since the matter is still pending for consideration of Hon'ble NCLAT, this matter stands adjourned.

Matter to appear for further consideration on 19.07.2021

-Sd-

**(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 9th day of June 2021